

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 329 of 2019

In the matter of:

Arun Gupta & Anr.

....Appellants

Vs.

South Eastern Carriers Ltd. & Ors.

...Respondents

Present

For Appellants: Mr. Rakesh Kumar & Ms. Preeti Kashyap, Advocates.

For Respondents: Mr. Ajay Gaggar, For R-2, 3 & 4.

ORDER
(Virtual Mode)

25.11.2020: Heard Learned Counsel for the Appellants and the Learned Counsel for the Respondent No. 2, 3 & 4. Nobody is present on behalf of the Respondent No. 1 & Respondent No. 5 to 9.

‘Reserved for Judgment’.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

Sim/Bm